

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER No. 631 /ACCTS.

DATED, THE 15th OF DECEMBER, 2014

In supersession of all earlier orders relating to the following Committees, considering the administrative requirements and for streamlining the various administrative supervisory works, these Committees are reconstituted as under with effect from 15-12-2014.

1. **Standing Committee**
 - (i) Hon'ble the Chief Justice Chairman
 - (ii) Hon'ble Mr. Justice D.N. Patel Member
 - (iii) Hon'ble Mr. Justice R.R. Prasad Member
 - (iv) Hon'ble Mr. Justice Prashant Kumar Member
 - (v) Hon'ble Mr. Justice H.C. Mishra Member
2. **Appointment/Promotion/Selection/ACP & Absorption Committee**
 - (i) Hon'ble Mr. Justice R.R. Prasad Chairman
 - (ii) Hon'ble Mr. Justice Prashant Kumar Member
 - (iii) Hon'ble Mr. Justice H.C. Mishra Member
 - (iv) Hon'ble Mr. Justice Aparesh Kumar Singh Member
3. **Steering Committee of the e-committee of Supreme Court of India**
 - (i) Hon'ble Mr. Justice D.N. Patel Chairman
 - (ii) Hon'ble Mr. Justice P.P. Bhatt Member
 - (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
 - (iv) Hon'ble Mr. Justice Amitav Kumar Gupta Member
4. **Committee of Library/to prepare a complete scheme for establishing the Indian Law Reports Jharkhand Series Section in the High Court.**
 - (i) Hon'ble Mr. Justice Prashant Kumar Chairman
 - (ii) Hon'ble Mr. Justice P.P. Bhatt Member
 - (iii) Hon'ble Mr. Justice D.N. Upadhyay Member
 - (iv) Hon'ble Mr. Justice S. Chandrashekhar Member
5. **Car Committee**
 - (i) Hon'ble Mr. Justice Prashant Kumar Chairman
 - (ii) Hon'ble Mr. Justice D.N. Upadhyay Member
 - (iii) Hon'ble Mr. Justice S. Chandrashekhar Member
6. **Standing Appeal Committee**
 - (i) Hon'ble Mr. Justice H.C. Mishra Chairman
 - (ii) Hon'ble Mr. Justice D.N. Upadhyay Member
 - (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
7. **Finance Committee/Committee to ensure Safety Measures**
 - (i) Hon'ble Mr. Justice R.R. Prasad Chairman
 - (ii) Hon'ble Mr. Justice H.C. Mishra Member
 - (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member
8. **Rules Committee in terms of Section 123 of CPC**
 - (i) Hon'ble Mr. Justice R.R. Prasad President
 - (ii) Hon'ble Mr. Justice H.C. Mishra Member
 - (iii) Hon'ble Mr. Justice D.N. Upadhyay Member
 - (iv) Principal Judicial Commissioner, Ranchi Member
 - (v) Mr. Manjul Prasad, Senior Advocate Member
 - (vi) Mr. Amar Kumar Sinha, Advocate Member
 - (vii) Mr. Deepak Kumar, Secretary General, Advocate's Association Secretary
9. **High Court Rules Committee**
 - (i) Hon'ble Mr. Justice R.R. Prasad Chairman
 - (ii) Hon'ble Mr. Justice H.C. Mishra Member
 - (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
10. **Building & Quarters Allotment Committee**
 - (i) Hon'ble Mr. Justice R.R. Prasad Chairman
 - (ii) Hon'ble Mr. Justice Prashant Kumar Member
 - (iii) Hon'ble Mr. Justice P.P. Bhatt Member
 - (iv) Hon'ble Mr. Justice Aparesh Kumar Singh Member

11. **New High Court Building Committee**
 (i) Hon'ble Mr. Justice D.N. Patel Chairman
 (ii) Hon'ble Mr. Justice R.R. Prasad Member
 (iii) Hon'ble Mr. Justice P.P. Bhatt Member
 (iv) Hon'ble Mr. Justice H.C. Mishra Member
 (v) Hon'ble Mr. Justice D.N. Upadhyay Member
 (vi) Hon'ble Mr. Justice Aparesh Kumar Singh Member
12. **Committee for High Court Guest House**
 (i) Hon'ble Mr. Justice Prashant Kumar Chairman
 (ii) Hon'ble Mr. Justice P.P. Bhatt Member
 (iii) Hon'ble Mr. Justice S. Chandrashekhar Member
13. **Committee for publishing News Letter of the High Court**
 (i) Hon'ble Mr. Justice Prashant Kumar Chairman
 (ii) Hon'ble Mr. Justice P.P. Bhatt Member
 (iii) Hon'ble Mr. Justice D.N. Upadhyay Member
 (iv) Hon'ble Mr. Justice S. Chandrashekhar Member
14. **Committee for scrutiny of correspondences and letters to find out whether the matter be treated as PIL**
 (i) Hon'ble Mr. Justice H.C. Mishra Chairman
 (ii) Hon'ble Mr. Justice D.N. Upadhyay Member
 (iii) Hon'ble Mr. Justice S. Chandrashekhar Member
15. **Committee for preparing Vision Statement, Five Year Court Development Plan, Memorandum for 14th Finance Commission with State Government, Monitoring, Analysing Case Management, Statistics and all other issues related to the Administration of Justice for High Court and District & Subordinate Courts and also to implement the resolutions passed in CJ & CM Conferences held in New Delhi on 5th – 7th April, 2013***
 (i) Hon'ble Mr. Justice R.R. Prasad Chairman
 (ii) Hon'ble Mr. Justice Prashant Kumar Member
 (iii) Hon'ble Mr. Justice P.P. Bhatt Member
 (iv) Hon'ble Mr. Justice Amitav Kumar Gupta Member
16. **Committee to monitor and effective control and for timely disposal of cases of POTA and out-lawed Maoist/Extremists related cases pending in Subordinate Courts**
 (i) Hon'ble Mr. Justice D.N. Patel Chairman
 (ii) Hon'ble Mr. Justice D.N. Upadhyay Member
17. **Draft Committee (Committee to monitor various projects under 13th Finance Commission)**
 (i) Hon'ble Mr. Justice P.P. Bhatt Chairman
 (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
 (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member
18. **Screening Committee**
 (i) Hon'ble Mr. Justice D.N. Patel Chairman
 (ii) Hon'ble Mr. Justice R.R. Prasad Member
 (iii) Hon'ble Mr. Justice S. Chandrashekhar Member
19. **State Level Mediation Monitoring Committee**
 (i) Hon'ble Mr. Justice D.N. Patel Chairman
 (ii) Hon'ble Mr. Justice S. Chandrashekhar Member
 (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member
20. **State Level Committee for Monitoring Infrastructure of Subordinate Judiciary**
 (i) Hon'ble Mr. Justice R.R. Prasad Portfolio Judge
 (ii) Hon'ble Mr. Justice Prashant Kumar Member
 (iii) Hon'ble Mr. Justice P.P. Bhatt Member
 (iv) Hon'ble Mr. Justice Aparesh Kumar Singh Member
 (v) Hon'ble Mr. Justice Amitav Kumar Gupta Member
 (vi) Law Secretary Member
 (vii) Registrar General Member
 (viii) Secretary, Building Constn. Deptt. Member

21. **Committee for suggesting remedial measures for the betterment of the conditions of the Juvenile Homes and the inmates/to monitor hearing and disposal of cases on priority basis related to Women, Juvenile and Prevention of Corruption Act in pursuance of letter of Hon'ble Chief Justice of India dated 26th July, 2013.**

- | | | |
|-------|---------------------------------------|----------|
| (i) | Hon'ble Mr. Justice D.N. Patel | Chairman |
| (ii) | Hon'ble Mr. Justice P.P. Bhatt | Member |
| (iii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |

22. **A.C.R. Committee**

- | | | |
|-------|--|----------|
| (i) | Hon'ble Mr. Justice Prashant Kumar | Chairman |
| (ii) | Hon'ble Mr. Justice H.C. Mishra | Member |
| (iii) | Hon'ble Mr. Justice D.N. Upadhyay | Member |
| (iv) | Hon'ble Mr. Justice Amitav Kumar Gupta | Member |

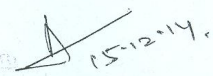
23. **Committee to advise the NCMS Committee of Supreme Court of India**

- | | | |
|--------|--|----------|
| (i) | Hon'ble Mr. Justice D.N. Patel | Chairman |
| (ii) | Hon'ble Mr. Justice P.P. Bhatt | Member |
| (iii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iv) | Hon'ble Mr. Justice Amitav Kumar Gupta | Member |
| (v) | Principal Secretary, Department of Finance, State of Jharkhand | Member |
| (vi) | Principal Secretary, Department of Personnel, Administrative Reforms & Raj Bhasa, State of Jharkhand | Member |
| (vii) | Principal Secretary, Department of Building Construction, State of Jharkhand | Member |
| (viii) | Registrar General | Member |
| (ix) | Law Secretary, State of Jharkhand | Member |
| (x) | Director, Judicial Academy | Member |
| (xi) | Central Project Coordinator | Member |
| (xii) | S.N. Singh, Principal District Judge, Khunti from the cadre of Principal District Judge | Member |

* In addition to the Standing Committee where Hon'ble the Chief Justice is Chairman, the Meetings of the Committee No. 11,15,16,19 & 23 may be presided over by Hon'ble the Chief Justice.

Dated :-15-12-2014.

By Order


Registrar General